

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1471
ANSWERED ON TUESDAY, THE 14TH MARCH, 2023
CSR FUNDING FOR PROJECTS IN TAMIL NADU

QUESTION

1471. SHRI P. WILSON:

Will the Minister of Corporate Affairs be pleased to state:

- (a) whether the Ministry has data on where the Corporate Social Responsibility (CSR) funds are spent towards the projects established in Tamil Nadu between the year 2018-2023;
- (b) whether the Ministry has come up with any amendment in the existing CSR policy decision to see whether for projects developed in Tamil Nadu, the CSR funding is being used within the State itself and not for other States;
- (c) the amount of CSR funds spent for the projects by NLC India Limited, Neyveli for the year 2018-2023; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and companies are required to file details of CSR activities annually in the MCA21 registry. On the basis of annual filings made by the Companies in the MCA21 registry, the Development Sector-wise CSR spent by the companies in the State of Tamil Nadu for the Financial Years (FY) i.e., 2018-19, 2019-20 and 2020-21 respectively are at Annexure. The companies are required to file the CSR data for the financial year 2021-22 on or before 31.03.2023. Further, filings for the FY 2022-23 are required to be made only after the end of current financial year.

(b): No Sir. The first proviso to Section 135 (5) of the Act provides that the company shall give preference to the local area and areas around it where it operates. In order to ensure an all India spread of CSR expenditure, the Ministry vide General Circular no. 14/2021 dated 25.08.2021 had clarified that the emphasis on local area is only directory and not mandatory in nature and companies need to balance local area preference with national priorities. It was further clarified that the activities mentioned in Schedule VII are broad based and can be interpreted liberally. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular geographical area or activity.

(c) & (d): All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. The CSR spent by NLC India Limited, Neyveli for the FY 2018-19, 2019-20 and 2020-21 respectively are given below.

Company Name	FY 2018-19	FY 2019-20	FY 2020-21
NLC India Limited (Amount in Crore)	49.46	75.66	46.42

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1471 FOR 14.03.2023

Development Sector Wise CSR Expenditure in Tamil Nadu (Amount in Crore)				
S. No.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21
1	Agro Forestry	2.65	0.15	0.98
2	Animal Welfare	2.02	3.00	5.60
3	Armed Forces, Veterans, War Widows/ Dependants	0.83	0.37	0.27
4	Art and Culture	6.99	12.72	43.32
5	Conservation of Natural Resources	4.93	6.01	9.36
6	Education	315.77	451.36	394.32
7	Environmental Sustainability	47.26	85.77	98.49
8	Gender Equality	0.35	3.75	1.46
9	Health Care	181.98	239.33	287.28
10	Livelihood Enhancement Projects	22.83	29.86	35.81
11	Poverty, Eradicating Hunger, Malnutrition	20.58	31.11	64.46
12	Rural Development Projects	148.16	52.32	58.40
13	Safe Drinking Water	14.67	10.64	18.63
14	Sanitation	16.73	9.60	34.09
15	Senior Citizens Welfare	2.10	2.42	2.36
16	Setting Up Homes And Hostels For Women	2.96	2.17	6.21
17	Setting Up Orphanage	0.57	1.24	0.37
18	Slum Area Development	0.52	0.12	4.07
19	Socio-Economic Inequalities	14.85	4.76	6.13
20	Special Education	12.57	3.86	7.86
21	Technology Incubators	4.70	6.14	4.89
22	Training to Promote Sports	17.73	22.72	10.81
23	Vocational Skills	29.63	82.14	38.58
24	Women Empowerment	5.70	7.94	9.87
25	NEC/ Not Mentioned*	-	2.53	2.08
Grand Total (in Cr.)		877.08	1,072.02	1,145.67

(Data up to 30.09.2022) [Source: National CSR Data Portal]

* Not Elsewhere Covered (NEC)/Companies did not specify the names of Sectors where projects were undertaken
